

F.No. J-11015/1/2017-Judl.
Government of India
Ministry of Law and Justice
Department of Legal Affairs
Judicial Section

Shastri Bhawan, New Delhi,
Dated 21st March, 2017

ORDER

In continuation of this Department's Order No. 36(10)/2014-Judl. dated 19.02.2014, the President is pleased to **extend the term** of Ms. Muzamil Hamid, Standing Govt. Counsel, District & Subordinate Courts, Baramulla (J&K) for conducting Central Government litigation (except cases of Railways & Income Tax Department), as mentioned below, for a period of three years from the date of this order or until further orders, whichever is earlier:-


District & Subordinate Court, Baramulla (J&K)

Standing Government Counsel

Name	Contact details	Enrollment No.
Ms. MUZAMIL HAMID	R/o Sangari Colony, Baramulla, J&K-193101. Mob: 9419033754	215/2001 (J&K High Court)

2. The engagement and professional fee of the aforesaid advocate will be governed by the terms and conditions contained in this Department's OM No. 27(11)/99-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs. The aforesaid OMs are available on the website of this Department i.e. www.legalaffairs.gov.in in the tab 'Judicial Section' under heading "Circulars pertaining to litigations".

3. Hindi version of this order will follow.


(R. K. Srivastava)
Deputy Legal Adviser

Copy to:-

1. PS to ML&J/PS to MSLJ/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
2. Sh. Tahir Majid Shamsi, Asstt. SGI, J&K High Court at Srinagar, R/o Shamsi Mansion, Atmanz, Bilalabad, Chadoora, Budgam, Kashmir (J&K)
3. Ms. Sindhu Sharma, Assistant Solicitor General of India, J & K High Court at Jammu.
4. The District Judge, Baramulla (J&K).
5. Ms. Muzamil Hamid, Standing Govt. Counsel at the address as mentioned herein above.
6. Pay & Accounts Office, Department of Legal Affairs, New Delhi.
7. The Cash (LA) Section, Department of Legal Affairs, New Delhi to continue retainership fee to the aforesaid Standing Govt. Counsel for the period as extended above.
8. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
9. NIC cell, Department of Legal Affairs with the request to upload this order on the website of this Department.
10. Guard File/Judicial Section with 5 spare copies.


For Section Officer (Judicial)